

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2549/2000

Friday, this the 24th day of August, 2001

Hon'ble Shri S.A.T. Rizvi, Member (Admn)

Naresh Chandra
PGT (English)
Kendriya Vidyalaya,
Sainik Vihar
New Delhi.

..Applicant
(By Advocate: Shri Anil Srivastava)

Versus

1. The Principal
Kendriya Vidyalaya
Sainik Vihar
New Delhi.
2. The Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area
Shaheed Jeet Singh Marg, New Delhi.
3. The Assistant Commissioner
Kendriya Vidyalaya Sangathan
Delhi Region
J.N.U. Campus, New Delhi.

..Respondents
(By Advocate: Shri H. Jayaram for Shri S. Rajappa)

O R D E R (ORAL)

The learned counsel appearing on behalf of the OA submits that the grievance disclosed in the OA has since been redressed and accordingly the applicant is not keen to pursue the OA any longer. He, therefore, seeks permission to withdraw the OA. Permission granted. The OA is dismissed as withdrawn. No costs.

S.A.T. Rizvi

(S.A.T. Rizvi)
Member (A)

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